



HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF TRIPURA: AGARTALA

No.F.65 (2)-HC/2019/ 1177

Dated, Agartala, the 02nd September, 2019

NOTIFICATION

The High Court Legal Services Committee, High Court of Tripura, in exercise of the powers conferred under Regulation 6(b) of the National Legal Services Authority (Lok Adalats) Regulations, 2009, hereby constitutes the Bench of the National Lok Adalat scheduled to be held on 14.09.2019 to exercise jurisdiction under section 19(5) of the Legal Services Authorities Act, 1987 to determine and to arrive at a compromise or settlement between the parties to cases pending before the Hon'ble High Court and referred to the aforesaid National Lok Adalat.

Court of the aforesaid National Lok Adalat shall comprise of: –

Hon'ble Mr. Justice A. Lodh

Presiding Judge

(1) **Sri V. Pandey**

Member/Conciliator

(2) **Sri D. Debbarma**

Member/Conciliator

The Lok Adalat shall hold its sitting on **14.09.2019** in the High Court of Tripura at Capital Complex, Agartala from **10.00 AM to 04.00 PM**.

This Notification will have immediate effect.

By order,

Sd/-

(S. Sharma Roy)

**Secretary to the High Court Legal Services Committee,
High Court of Tripura**

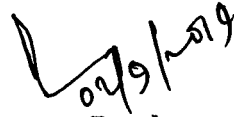
No.F.65 (2)-HC/2019/ 1178-91

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Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship;

04. The Registrar General, High Court of Tripura, Agartala for information;
05. Sri V. Pandey, Registrar (Judl.), High Court of Tripura, Agartala. He is requested to act as a Member/Conciliator in the said National Lok Adalat;
06. The Member Secretary, Tripura State Legal Services Authority, Agartala, West Tripura for information;
07. Sri D. Debbarma, Dy. Registrar (Judicial), High Court of Tripura, Agartala. He is requested to act as a Member/Conciliator in the said Lok Adalat;
08. The Registrar (Admin., P&M), High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. All the Deputy Registrars, High Court of Tripura, Agartala;
11. The Chief Librarian, High Court of Tripura, Agartala;
12. All the Assistant Registrars, High Court of Tripura, Agartala;
13. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the official website of the High Court of Tripura; and
14. Notice Board of the Court-house.



(S. Sharma Roy)
Secretary to the High Court Legal Services Committee,
High Court of Tripura